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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.304/60(5)/HDB/2017
NAME OF THE COMPANY	Deccan Chronicle Holdings Ltd
NAME OF THE PETITIONER(S)	Dr. V Shankar
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Ltd
UNDER SECTION	60(5)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rahul Sarella	Advocate	rahul.sarella@hydLaw.com	ks

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Rahul Sarella, Learned Counsel for the Petitioner.

CP is rejected by separate orders.


Member (T)


Member (J)

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